

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3521 /2012

New Delhi, this the 27th day of August, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Mukesh Kumar Sinha
S/o Shri Jai Prakash Lal
Age 37 years
R/o C-76, Flat No. G-1
Shalimar Garden
Extn-II, Sahabibad, Ghaziabad (UP)Applicant
(By Advocate: Present None)

Versus

Union of India & Others Through;

1. The Secretary
Ministry of Health & Family
Welfare (CGHS)
Nirman Bhawan, New Delhi.
2. The Director General of Health Services,
Ministry of Health & Family
Welfare (CGHS)
Nirman Bhawan, New Delhi.
3. The Additional Director
Central Govt. Health Scheme
Headquarter
9, Bikaner House, New Delhi. ... Respondents

(By Advocate: Mr. A.K.Singh)

ORDER (ORAL)

By Justice Mr. B.P. Katakey, Member (J);-

None appears for the applicant.

It also appears from the record that learned counsel for the applicant did not appear on three earlier occasions. The learned counsel for the respondents is present.

The OA stands dismissed in default and for non-prosecution.

**(V.N.Gaur)
Member (A)**

**(B.P. Katakey)
Member (J)**

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